

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6631
ANSWERED ON:07.05.2013
DISPUTE OVER ARREST OF TERRORISTS
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are serious contradiction between the Union Government, different States and security agencies on the arrest of some terrorists recently in the country;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c) :Government is committed to ensure that different States and Security Agencies work in tandem and take them on board on any action in matters of internal security including arrest of terrorists in the country. As such, all measures are taken to proactively rule out any possibility of contradictions among them in all such matters. However, Law & Order and Police is a State subject, therefore, the primary responsibility to address these remains with the State Governments. Combating terrorism, however, is a shared responsibility considering its implication on internal security. There exists a very close and effective coordination amongst intelligence agencies at the Centre and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Centre (MAC) has been strengthened and re-organised to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of many major terror modules.